

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
STARRED QUESTION NO. 146
ANSWERED ON 10.12.2025

SCHEMES FOR MINORITIES UNDER CSR

146. SHRI THIRU THANGA TAMILSELVAN:

- (a) the total number of schemes/programmes being implemented by the Government for the welfare of minorities under Corporate Social Responsibility (CSR) during the last five years, State-wise;
- (b) the total number of people belonging to minority communities who have availed and benefitted under CSR activities during the said period, State-wise;
- (c) the total amount spent on each CSR activities during the last five years, Project, Corporate and State-wise;
- (d) whether the Government has any proposal to revise the standard guidelines to increase CSR activities in future so that a large number of minorities across the country will get more opportunities to avail the benefits under CSR programmes; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

- (a) to (e) A statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO. 146 TO BE ANSWERED ON 10.12.2025 ASKED BY
HON'BLE MEMBER OF PARLIAMENT SHRI THIRU THANGA TAMILSELVAN
REGARDING "SCHEMES FOR MINORITIES UNDER CSR"**

(a): Ministry of Corporate Affairs (MCA) provides the legal framework for Corporate Social Responsibility (CSR) under Section 135 of the Companies Act, 2013, Schedule VII of the Act, and the Companies (CSR Policy) Rules, 2014. CSR is a Board-driven process, and companies are empowered to plan, decide, execute, and monitor their CSR activities based on the recommendations of their respective CSR Committees.

The Government does not issue any direction to companies to undertake CSR activities in favour of any specific community, including minority communities.

As far as the Ministry of Minority Affairs is concerned, no schemes/programmes are implemented by the Ministry under CSR, as CSR expenditure is undertaken directly by companies in accordance with the statutory framework of Ministry of Corporate Affairs.

(b) and (c): Beneficiary-wise details of CSR expenditure, including those pertaining to minority communities, are compiled and monitored by the respective companies as part of their CSR processes. All CSR-related data filed by companies in the MCA-21 registry is available in the public domain at www.csr.gov.in. Based on the annual filings made by companies, State-wise and Development Sector-wise CSR expenditure for the last five financial years (FY 2019-20 to FY 2023-24) is enclosed at **Annexure-I** and **Annexure-II** respectively.

(d) and (e): As of now, there is no proposal under consideration of the Government to revise the standard guidelines to increase CSR activities.

Annexure referred to in reply to parts (b) and (c) of Lok Sabha Starred Question No. 146 to be answered on 10.12.2025 asked by Hon'ble Member of Parliament SHRI THIRU THANGA TAMILSELVAN regarding "SCHEMES FOR MINORITIES UNDER CSR"

State-wise CSR expenditure from FY 2019-20 to FY 2023-24

(Amount in Rupees Crore)

S.No.	States/ UTs	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1.	Andaman And Nicobar Island	1.29	2.86	9.71	2.53	3.03
2.	Andhra Pradesh	710.23	719.81	663.50	986.77	1,129.75
3.	Arunachal Pradesh	18.02	10.58	119.42	13.36	39.57
4.	Assam	285.00	180.23	406.42	474.96	488.62
5.	Bihar	110.48	89.89	178.97	241.41	260.53
6.	Chandigarh	15.58	13.40	51.19	18.44	113.31
7.	Chhattisgarh	269.68	325.63	317.70	609.08	422.73
8.	Dadra and Nagar Haveli & Daman and Diu	27.88	27.23	18.27	23.22	30.17
9.	Delhi	830.00	724.59	1,198.50	1,517.07	1,949.95
10.	Goa	43.91	41.92	45.43	60.91	85.79
11.	Gujarat	984.37	1,461.60	1,613.18	2,060.02	2,707.54
12.	Haryana	537.91	550.86	687.13	720.38	816.95
13.	Himachal Pradesh	78.78	106.31	140.27	141.40	148.59
14.	Jammu and Kashmir	25.27	35.56	50.68	72.19	98.54
15.	Jharkhand	155.21	226.54	243.95	389.65	414.63
16.	Karnataka	1,448.16	1,277.81	1,849.82	2,058.73	2,254.88
17.	Kerala	298.56	290.67	241.58	362.85	387.91
18.	Lakshadweep		0.01	0.97	0.02	0.36
19.	Leh & Ladakh			14.84	11.72	30.41
20.	Madhya Pradesh	220.46	375.51	427.48	668.32	600.47
21.	Maharashtra	3,353.24	3,464.81	5,407.40	5,705.54	6,065.95
22.	Manipur	14.21	10.39	15.62	53.60	83.19
23.	Meghalaya	17.65	17.63	19.63	22.94	30.94
24.	Mizoram	0.25	0.97	6.94	11.01	4.48
25.	Nagaland	5.10	3.57	12.46	13.57	15.41
26.	Odisha	717.39	578.16	752.37	994.82	1,389.39
27.	Puducherry	11.32	12.43	9.31	14.29	32.68
28.	Punjab	189.44	158.46	185.41	263.51	351.89
29.	Rajasthan	734.12	670.00	713.85	1,122.65	1,145.67
30.	Sikkim	10.99	17.28	28.24	36.18	41.87
31.	Tamil Nadu	1,072.26	1,174.07	1,441.03	1,637.12	1,968.76
32.	Telangana	445.80	627.71	688.58	1,040.61	1,054.92
33.	Tripura	9.40	9.29	15.91	19.26	9.45
34.	Uttar Pradesh	577.98	907.32	1,345.02	1,213.12	1,545.01
35.	Uttarakhand	124.70	160.58	228.09	307.60	360.76
36.	West Bengal	423.85	471.48	571.89	782.74	862.57
37.	PAN India*	9,385.66	7,805.03	5,789.58	6,104.58	6,960.21
38.	Other Centralized Funds	1,790.69	3,491.30	1,631.01	1,145.78	1,000.83
39.	NEC/Not Mentioned	20.97	169.47	0.09	10.12	1.06
Total		24,965.82	26,210.95	27,141.45	30,932.08	34,908.75

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of State/UT or indicated more than one State/UT where projects were undertaken.

Annexure-II

Annexure referred to in reply to parts (b) and (c) of Lok Sabha Starred Question No. 146 to be answered on 10.12.2025 asked by Hon'ble Member of Parliament SHRI THIRU THANGA TAMILSELVAN regarding "SCHEMES FOR MINORITIES UNDER CSR"

Development sector-wise CSR expenditure from FY 2019-20 to FY 2023-24

(Amount in Rupees Crore)

S.No.	Development Sector	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1.	Agro forestry	67.38	20.90	35.52	67.28	74.47
2.	Animal welfare	106.12	193.55	174.35	325.44	531.14
3.	Armed Forces, Veterans, War Widows/ Dependents	62.06	84.05	47.65	63.63	68.04
4.	Art and culture	933.57	493.13	260.39	449.21	704.04
5.	Conservation of natural resources	160.60	92.00	274.90	584.65	423.47
6.	Education	7,179.51	6,693.25	6,719.89	10,414.93	12,134.57
7.	Environmental sustainability	1,470.53	1,030.16	2,441.82	2,008.04	2,429.97
8.	Gender equality	82.93	43.83	104.97	121.15	204.17
9.	Health care	4,905.72	7,325.83	8,049.49	7,023.60	7,150.81
10.	Livelihood enhancement projects	1,077.72	938.91	880.50	1,703.64	2,360.09
11.	Poverty, Eradicating Hunger, Malnutrition	1,159.71	1,407.58	1,903.78	1,282.73	1,233.93
12.	Rural development projects	2,301.02	1,850.71	1,847.07	2,059.41	2,408.09
13.	Safe drinking water	253.40	203.13	192.34	252.78	327.45
14.	Sanitation	521.72	338.97	314.53	438.81	375.23
15.	Senior Citizens Welfare	52.33	56.47	80.34	153.91	159.82
16.	Setting up homes and hostels for women	48.50	44.52	101.00	49.50	41.80
17.	Setting up orphanage	36.50	21.88	27.54	44.99	31.57
18.	Slum area development	42.94	88.95	58.38	94.22	38.82
19.	Socio-economic equalities	214.88	149.81	165.30	159.19	200.81
20.	Special education	196.88	209.24	191.08	319.50	396.57
21.	Technology incubators	53.50	62.62	8.57	1.48	1.91
22.	Training to promote sports	304.00	243.39	311.71	542.53	692.09
23.	Vocational skills	1,181.23	717.65	1,053.80	1,206.75	1,396.55
24.	Women empowerment	259.57	206.00	264.94	417.26	454.22
25.	Other Central Government Funds	1,790.69	3,491.30	1,631.01	1,145.78	1,000.83
26.	NEC/Not mentioned*	502.79	203.14	0.59	1.65	68.32
Total		24,965.82	26,210.95	27,141.45	30,932.08	34,908.75

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of sectors or indicated more than one sectors where projects were undertaken.